## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1513 ANSWERED ON:13.12.2013 ICDS SCHEME Mahendrasinh Shri Chauhan

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received requests from States for sanctioning the World Bank assisted projects under the Integrated Child DevelopmentServices (ICDS) Scheme:
- (b) if so, the details thereof and the action taken by the Government thereon, Project-wise and State/UT-wise, and
- (c) the time by which all such projects are likely to be sanctioned by the Government?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c) The Government of India has already approved one project with World Bank assistance under the Integrated Child Development Services (ICDS) Scheme, called "ICDS Systems Strengthening and Nutrition Improvement Project (ISSNIP)" for implementation in 162 districts having higher proportion of undernourished children in eight States, viz. Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Rajasthan, Uttar Pradesh and Andhra Pradesh and also in selected districts in two other States, viz. Uttarakhand and Odisha for conducting convergent nutrition action pilots and in NCR of Delhi for conducting urban pilots. The project was made effective on 26 November 2012, after signing of the financing agreement for Phase 1 of the project (with an IDA assistance of USD 106 million) between the Department of Economic Affairs and the World Bank. The project will be implemented in two phases with phase 1 of 3 years and phase 2 of 4 years. Total outlay of the project is Rs. 2893.00 crore over 7 years. The World Bank has initially committed an amount of USD 106 million within an overall envelop of USD 450 million.

Following the administrative guidelines and budgetary allocations, all the aforesaid eight project States have prepared their annual action plans for 2013-14 under the project, which have since been approved by Government of India.